

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-232**  
IB-2036/ND/2019

**IN THE MATTER OF:**

M/s Micra Clouds Services Pvt Ltd

....Applicant

**Vs.**

M/s Masters India Pvt Ltd

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 11.12.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Kumar Vikram

**ORDER**

Due to paucity of time, re-notify the case on **14.01.2021**.

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**